

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No.166 of 2015 & IA No. 269 of 2015, A.No.86 of 2014 & IA Nos. 156 of 2014, 163 of 2014 and 432 of 2015, and A.No.302 of 2013, A.No.26 of 2013, A.No.49 of 2013, A.No.233 of 2013 & IA No.318 of 2013, A.No.102 of 2014, A.No.144 of 2014 & IA No.244 of 2014

Dated : 27th April, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

A.No.166 of 2015 & IA No. 269 of 2015

**State Load Despatch Centre, Karnataka ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant : Mr. Anand K. Ganesan and
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Manu Seshadri and Ms. Sahiba
Ahluwalia for R.3

A.No.86 of 2014 & IA Nos. 156 of 2014

**Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant : -

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R.5 and
Mr. Matrugupta Mishra and
Mr. Tushar Nagar for R.10

A.No.302 of 2013

**State Load Despatch Centre, Karnataka ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant : Mr. Anand K. Ganesan and
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Vishal Gupta for R.2

A.No. 26 of 2013

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R.1

A.No. 49 of 2013

State Load Despatch Centre Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R.1

A.No. 233 of 2013

Power Grid Corporation of India Ltd. & Ors. ... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant : -

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1

A.No. 102 of 2014

Tamil Nadu Generation and Distribution Corp. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Matrugupta Mishra and
Mr. Tushar Nagar for R.10

A.No. 144 of 2014 & IA No. 244 of 2014

State Load Despatch Centre, Karnataka ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant : Mr. Anand K. Ganesan
Counsel for the Respondent(s) : Mr. Saurabh Mishra for R.1
Mr. Manu Seshadri and Ms. Sahiba
Ahluwalia for R.3

ORDER

Appeal Nos. 166 of 2015, 302 of 2013, 26 of 2013, 49 of 2013 & 144 of 2014 are being **segregated** from the rest of the appeals for the purpose of convenient arguments of the parties and it will be better for this Appellate Tribunal to save time in the arguments in this batch of appeals.

Post these appeals for arguments on **13th July, 2016.**

The remaining appeals, namely Appeal Nos. 86 of 2014, 233 of 2013 and 102 of 2014, though are part heard appeals in which most of the arguments by appellants are over, post these matters on **11th July, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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